

**GOVERNMENT OF INDIA
WATER RESOURCES
LOK SABHA**

UNSTARRED QUESTION NO:2684

ANSWERED ON:29.03.2012

MULTIPURPOSE PROJECTS

Jaiswal Shri Gorakh Prasad ;Rama Devi Smt.

Will the Minister of WATER RESOURCES be pleased to state:

- (a) whether the Government has held any discussion with the Nepal Government regarding multipurpose projects on Sharda river, Kosi river and Rapti river;
- (b) if so, the details thereof;
- (c) the number of meetings held for this purpose during the last three years and the decision taken in each meeting;
- (d) whether no progress has been made so far due to the indifference of the Government in regard to the said project; and
- (e) if so, the reformatory steps taken by the Government?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF WATER RESOURCES & MINORITY AFFAIRS (SHRI VINCENT H. PALA)

(a) & (b) Pancheshwar Multipurpose Project on river Sharda (Mahakali in Nepal), Saptakosi High Dam Project on river Kosi and West Rapti (Naumure) Multipurpose Project on river Rapti are under discussion with the Government of Nepal.

(c) Details of meetings in which above mentioned multipurpose projects were discussed during last three years are as under:

S.N.	Name of Committee and name of the team Leader from India	Dates of meetings held	Important decision taken
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1.	India-Nepal Joint Ministerial level Commission on Water Resources (JMCWR) headed by Minister (WR)	15.02.2012	1. Both sides agreed to expedite the setting up of Pancheshwar Development Authority (PDA) at the earliest for implementation of the Pancheshwar Multipurpose Project.
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2. Both sides agreed to expedite the completion of Detailed Project Report (DPR) of Sapta Kosi High Dam Multipurpose Project and Sun Kosi Storage-cum-Diversion Scheme.

3. JMCWR recommended that the maintenance of 15 km length of eastern Kosi embankment presently being maintained by the Government of Nepal, may be taken up by the Government of India.

2.	India-Nepal Joint Committee on Water Resources (JCWR) headed	12-13 March, 2009	1. Terms of Reference (TOR) of Joint Ministerial Level Commission on Water Resources was finalized.
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by Secretary (WR)

2. TOR of PDA was discussed and it was decided to discuss it further in the next meeting.

India-Nepal Joint Committee on 20-22 November, 2009 1. Terms of reference of Pancheshwar Development Water Resources (JCWR) headed Authority (PDA) was finalized.
by Secretary (WR)

2. Indian side offered to host the 1st Meeting of Joint Ministerial Level Commission on Water Resources.

India-Nepal Joint Committee on 24-25 November, 2011 1. JCWR directed Joint Project Office (JPO) to Water Resources (JCWR) headed expedite the award of the drilling work so that
by Secretary (WR) DPR could be completed by February, 2013.

2. It was agreed that a dedicated 11 kV line would be provided for uninterrupted quality power for the operation and lighting of the Gandak Barrage.

3. JCWR agreed that 1st Meeting of Joint Ministerial Level Commission on Water Resources may be held in early 2012.

(d) to (e) It has been decided to set up Pancheshwar Development Authority (PDA) for development, execution and operation of the Pancheshwar Multipurpose Project. Joint Project Office (JPO) in Nepal is preparing the DPR of Sapta Kosi High Dam Multipurpose Project and Sun Kosi Storage-cum Diversion Scheme.